

Annexure-1

Name of the corporate debtor: Somnath Textile Pvt. Ltd. (In Liquidation); Date of commencement of liquidation: 05/02/2018; List of stakeholders as on: 31/03/2021

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	State Bank of India	Stressed Asset Management Branch, 2 nd Floor, Paramsiddhi Complex, Opp. V.S. Hospital, Nr. Ellisbridge, Ahmedabad	20.02.2018	479518747	479518747	Secured	479518747	Yes	As per Note- 1		100%	0	0	0	0	-

Note-1:

(Description of security Interest as per Bank Mortgage Deed)

- i) All that pieces of parcel of immovable property in respect of Non Agriculture Land bearing Plot No. 107 to 112 and 120 to 126 along with margin admeasuring about 2042.00 Sq.Mtrs (Approx)of the society known as Gopal Industrial estate situated Tantithaiya, bearing Revenue Survey No. 211 & 212, Block No.130 paiki of village- Tantithaiya, Taluka-Palsana, Dist. Surat.
- (ii) All that pieces of parcel of immovable property in respect of Non Agriculture Land bearing Plot No. 113 to 119 admeasuring about 834.33 Sq.Mtrs (Approx)of the society known as Gopal Industrial estate situated Tantithaiya, bearing Revenue Survey No. 211 & 212, Block No.130 paiki of village- Tantithaiya, Taluka-Palsana, Dist. Surat.
- (iii) All that pieces of parcel of immovable property in respect of Non Agriculture Land bearing Plot No. 127 to 146 admeasuring about 2974.00 Sq.Mtrs (Approx)of the society known as Gopal Industrial estate situated Tantithaiya, bearing Revenue Survey No. 211 & 212, Block No.130 paiki of village- Tantithaiya, Taluka-Palsana, Dist. Surat.
- (iv) All present and future goods book-debts and all other movable assets of the Borrower including documents of title to the goods, outstanding moneys, receivables including receivables by way of cash assistance and/or cash incentives under the Cash Incentive Scheme or any other Scheme Claims including claims by way of refund of Customs/excise duties under the Duty Drawback Credit Scheme or any other Scheme, bills, invoices documents, contracts, insurance policies, guarantees, engagements, securities, investments and the rights and the present machinery and all future machinery belonging to or in possession or under the control of the Borrower wherever lying stored and kept and whether in possession of the borrower or the Bank or any third party whether in India or elsewhere throughout the world (including all such goods, other movables assets as may be in- course of shipment transit or delivery).